CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 18/03/2019

M.A./260/144/2019 SANJIB KUMAR SAHU

O.A./260/399/2012 -V/S-

M.A./260/239/2019 ORDNANCE FACTORY

FOR APPR. ORDER & FOR

INTERVENTION ITEM NO:33

FOR APPLICANTS(S) Adv.: None

FOR RESPONDENTS(S) Adv.: Mr. S. Behera

Notes of The Registry	Order of The Tribunal	
	None is present on behalf of the proposed intervenor who has filed M.A. Nos.144 & 239 of 2019 for invervening in the matter. As pointed out by the respondents' counsel the O.A. has already been disposed of. There is no occasion for intervention of some other person. Besides that no body is present on behalf of the proposed intervenor to argue their case. Hence the above mentioned M.As are dismissed for default. Mr. S. Behera, Ld. Counsel for the respondents is present and heard. Copy of this order be given to respondents' counsel.	
	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
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